



Government of Jammu and Kashmir  
**J&K Pollution Control Committee**  
Jammu

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Winter office: November-April  
Parivesh Bhawan, Gladni,  
Transport Nagar, Narwal,  
Jammu. (J&K) 180006.  
Ph./Fax. 0191-2476925

Summer Office: May-October  
Sheikh-ul-Alam Campus,  
Behind Govt. Silk Factory,  
Rajbagh, Srinagar (J&K) 190008  
Ph./Fax. 0194-2311165.

email: membersecretaryjkspcb@gmail.com

**Consultant (Judicial),  
Hon'ble National Green Tribunal, (P.B)  
New Delhi.**

No. PCB/NGT/130/023 /03-05

Dt. 17-04-2023.

**Sub: - O.A No. 706/2022 Order Dated 10-02-2023 before the Hon'ble National Green Tribunal, Principal Bench, New Delhi titled Asgar Ahmad Najar Versus Ministry of Environment, Forest and Climate Change & Ors.**

Ref.: Consultant (Judicial) (NGT) email dt. 17-02-2023.

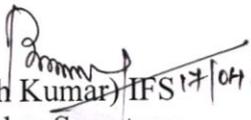
Sir,

In compliance to the Hon'ble National Green Tribunal Order Dated 10-02-2023 in O.A No. 706/2022 titled **Asgar Ahmad Najar Versus Ministry of Environment, Forest and Climate Change & Ors.**, kindly find enclosed herewith the Action Taken Report w.r.t J&K Pollution Control Committee.

The Action Taken Report may kindly be taken on record and placed before the Hon'ble NGT for consideration, please.

Yours faithfully,

Encl: (As above)

  
(K. Ramesh Kumar) IFS 17/04/23  
Member Secretary  
JKPCC, Jammu.

Copy to the: -

1. Sh. G.M. Kawoosa, Additional Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.
2. PA to Chairman, J&K PCC for kind information of Chairman.

**Action Taken Report of J&K Pollution Control Committee in compliance to Hon'ble National Green Tribunal (NGT) order dated 10-02-2023 in OA 706/2022 titled Asgar Ahmad Najar V/s Ministry of Environment, Forest and Climate Change and Ors.**

**1) Background:-**

Hon'ble National Green Tribunal (NGT) order dated 10-02-2023 in OA 706 / 2022 has directed to file the Action Taken Report to the Tribunal, the directions thereof is reproduced as under:-

- i) *"The area falls in the Himalaya's fragile ecology and, therefore, we direct the Joint Committee to undertake visit to the site in question and verify the factual position regarding compliance with the recommendations made in the report of the Joint Committee by respondent no. 8 and submit its report within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*
- ii) *Copies of the report of the Joint Committee were sent to the J&K PCB and the District Magistrate, Ramban and the J&K PCB and the District Magistrate, Ramban are also directed to file Action Taken Reports within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF".*

**2) Action Taken by Jammu and Kashmir Pollution Control Committee w.r.t the findings / suggestions of the Joint Committee :-**

- a) The Regional Director, Pollution Control Committee, Jammu has submitted a detailed report w.r.t the Action Taken by J&K Pollution Control Committee, whereby the project proponent M/s ABCI Infrastructure Ltd. has been made to comply to the remedial measures suggested by the Joint Committee as under:-
  - i) The Project proponent has provided a three chambered sedimentation tank existing / provided near the batching plant for primary treatment of the waste water generated by washing of the plant.
  - ii) Empty cement bags are stored in separate closed shed.
  - iii) Pucca drain on down slope drainage passing through one side of the village stands provided which was not there in place earlier.



iv) A Gabion wall has also been provided now to retain the muck along the bottom of the dump in the railway acquired land, photograph enclosed as *Annexure-I*.

- b) Consent to Operate (Renewal) granted in favour of the batching plant stands expired in the month of February, 2023 and renewal application of same is under process, which shall be considered by the J&K Pollution Control Committee only on the outcome of this present O.A.

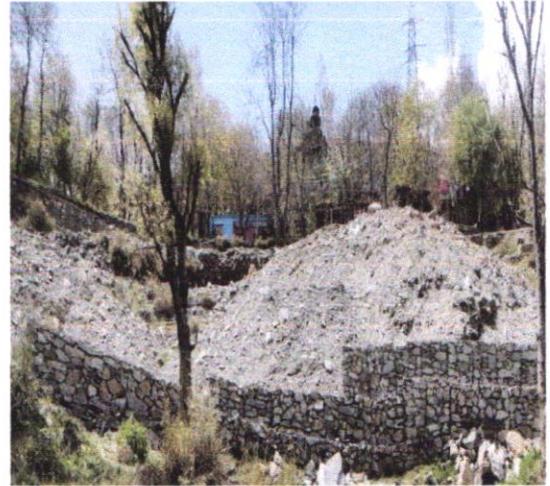
Hence, the Action Taken Report of Jammu and Kashmir Pollution Control Committee is submitted for record.

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**Drain and ramp on Path ways**



**Gabion Wall at the base of muck dumping**



**Drain and ramp on Path ways**



**Sedimentation tank for tunnel waste water**